

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1878
TO BE ANSWERED ON 04.08.2026**

FUNDS SANCTIONED FOR ESTABLISHMENT OF NEW MEDICAL HOSPITALS

1878 SHRI SANJAY SETH:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the detailed data on the funds sanctioned and disbursed for the establishment of new medical hospitals;
- (b) the details of the hospital-to-bed ratio of the hospitals established under the One District One Hospital plan particularly in Uttar Pradesh;
- (c) whether the medical hospitals are also easily accessible to people in the underserved areas and if so, the details thereof; and
- (d) whether new technology equipment is present in the hospitals as of November 2025 and if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Health & Hospitals is a State Subject. The primary responsibility of strengthening public healthcare system lies with the respective States/Union Territories. The Ministry of Health and Family Welfare provides technical and financial support to the States/ Union Territories to strengthen the public healthcare services and to promote disease prevention, based on the proposals received in the form of Programme Implementation Plans (PIPs) under National Health Mission (NHM). Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources.

The Details of Central release and Expenditure under NHM including for Infrastructure Strengthening for States/Union Territories from the FY 2023-24 to 2025-26 is attached at **Annexure-I**.

Indian Public Health Standards (IPHS 2022) recommends provision of 1 bed per 1000 population. As per IPHS norms, Ayushman Arogya Mandir- Primary Health Centre (AAM-PHC) with 6 indoor/ observation beds is to be established to cover 20,000 to 30,000 population, Community Health Centres (CHCs) with 30 beds to cover population of 80,000-1,20,000, Sub-District Hospitals with 31-100 beds to cover population of 1,00,000 - 5,00,000 and District Hospital with 101-500 beds to cover population upto 30,00,000.

The State/Union Territories (UTs) wise details of availability of hospital beds in the country, including Uttar Pradesh, is available at website of Ministry of Health and Family Welfare at the Uniform Resources Locator (URL) as under:

<https://www.mohfw-dohfw.gov.in/static/uploads/2026/05/57202cf30629539e4d0fb0a2f700ac62.pdf>

The National Health Mission (NHM) provides support for improvement in health infrastructure, availability of adequate human resources in health facilities, to improve availability, affordability and accessibility to quality health care for all including poor and vulnerable sections in urban, rural, and tribal/hilly areas.

The Ministry of Health and Family Welfare works closely with the States/Union Territories to facilitate timely recruitment and deployment of healthcare personnel in newly created health facilities. To improve the availability and retention of skilled human resources, States/ Union Territories are supported in implementing measures such as hard area allowances, residential accommodation, performance-based incentives, and multi-skilling of existing healthcare personnel, including training of General Medical Officers in Emergency Obstetric Care and Life-Saving Anesthesia Skills, to strengthen service delivery in rural and remote areas including underserved areas.

The government has initiated various schemes/programmes to modernize and upgrade the medical equipment and technologies in public hospitals to provide accurate and efficient healthcare services:

- Medical equipment is an integral part of healthcare service delivery and is crucial for instituting early diagnosis and prompt treatment leading to improved health outcomes.

Indian Public Health Standards (IPHS)-2022 has laid down the minimum standards for equipment availability at each level of healthcare.

- Under NHM, the Ministry provides support to the States/UTs for strengthening of diagnostic services including diagnostic equipment for health facilities as per IPHS norms based on the gap assessment done by the states/UTs.
- The e-Sanjeevani platform, launched by the Ministry of Health and Family Welfare (MoHFW), enables remote consultations, reducing the burden on physical healthcare facilities. The platform consists of two modules: (i) e-Sanjeevani OPD: Facilitating doctor-to-patient consultations remotely; and (ii) e-Sanjeevani AAMs: Connecting Ayushman Arogya Mandirs (AAMs) with specialist doctors for better healthcare accessibility in remote areas. Total 46.90 crores Teleconsultations has been conducted till 30.06.2026.

Annexure-I**State/UT-wise Central release and Expenditure under NHM including for Infrastructure Strengthening for States/Union Territories from the FY 2023-24 to 2025-26****(Rs. in Crores)**

Sl. No.	States	2023-24		2024-25		2025-26	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman & Nicobar Islands	37.84	40.71	49.99	44.41	44.41	48.48
2	Andhra Pradesh	1,096.01	2,833.44	1,319.61	2,439.82	1,162.85	2,764.51
3	Arunachal Pradesh	404.55	399.44	388.86	472.93	349.93	411.14
4	Assam	2,257.06	2,626.87	2,076.25	2,607.54	2,318.22	2,601.84
5	Bihar	2,032.95	4,010.97	2,367.18	4,466.31	2,508.99	4,287.22
6	Chandigarh	30.58	31.85	43.43	37.29	50.53	49.53
7	Chattisgarh	875.8	1,743.79	969.11	1,784.09	1,159.42	2,121.60
8	Dadra and Nagar Haveli & Daman & Diu	39.92	41.96	40.96	40.47	49.12	43.02
	Daman & Diu						
9	Delhi	150.54	338.41	240.39	365.44	346.34	547.04
10	Goa	48.97	84.53	55.06	95.17	51.2	90.2
11	Gujarat	1,506.96	4,040.00	1,324.86	3,198.15	1,362.72	2,757.10
12	Haryana	524.01	1,221.41	562.49	1,127.06	636.01	1,402.07
13	Himachal Pradesh	470.36	629.76	523.7	654.52	572.05	653.43
14	Jammu & Kashmir	805.22	956.95	1,040.76	1,110.30	1,017.14	1,180.71
15	Jharkhand	958.06	1,992.91	964.31	1,986.59	984.57	1,873.32
16	Karnataka	1,187.60	2,741.98	1,295.81	2,478.23	1,268.26	2,513.61
17	Kerala	189.15	1,246.25	1,351.78	1,422.88	813.16	1,743.43
18	Lakshadweep	3.79	7.1	9.68	10	12.94	10.4
19	Madhya Pradesh	2545.68	5202.61	2430.91	5225.77	3,047.35	5,628.05
20	Maharashtra	2,729.30	5,001.70	2,417.95	4,364.86	2,496.92	5,149.77
21	Manipur	169.12	159.32	279.16	295.79	255.54	366.92
22	Meghalaya	261.39	305.83	297.95	393.01	336.52	377.57
23	Mizoram	134.42	179.84	159.96	174.67	179.13	206.88
24	Nagaland	184.84	196.69	204.47	243.6	187.95	228.1
25	Odisha	1,901.77	3,356.68	1,916.79	3,585.01	1,760.71	4,330.21
26	Puducherry	30.8	45.74	26.27	49.27	30.83	56.4

27	Punjab	91.49	1,428.94	878.21	1,027.72	724.47	1,146.42
28	Rajasthan	2,785.46	4,350.63	2,398.62	4,772.33	2,360.80	4,540.21
29	Sikkim	68.17	75.77	81.67	89.59	99.18	117.93
30	Tamil Nadu	1,996.06	3,104.16	1,742.67	3,461.74	1,714.44	3,191.61
31	Tripura	264.31	309.62	268.67	279.35	331	382.15
32	Uttar Pradesh	4,928.14	10,572.60	5,853.43	10,377.16	5,686.12	11,069.32
33	Uttarakhand	711.33	709.79	604.05	760.15	620.69	722.3
34	West Bengal	890.42	3,641.98	688.44	3,583.07	1,324.66	3,588.42
35	Telangana	564.93	1,288.75	1,110.43	1,872.42	868.92	1,452.06
36	Ladakh	120.44	119.67	135.98	150.5	142.24	138.98

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.